

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-35/1999/5658/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Member, MACT,
Cachar, Silchar.

Dated Guwahati the rd 23 June, 2023.

Sub: **Casual leave and Restricted holiday with station leave permission.**

Ref:- Letter No. SMACT/14/I/5/346 dtd. 20.06.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 01.07.2023 and restricted holiday on 30.06.2023 alongwith station leave permission, from the evening of 28.06.2023 till the evening of 02.07.2023**, has been granted. The District & Sessions Judge, Cachar, Silchar and in his absence the next senior most Judicial Officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/r

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-35/1999/5659-5660/A, dated , 23-06-2023

Copy to:

1. The District & Sessions Judge, Cachar, Silchar.
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/r
JT. REGISTRAR (VIGILANCE)